

26

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP71/15,TP79/16	For hearing IA 425/18	Sec 397/398	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasena n Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s :

K. V. Dhananjay  
Pawan Shyam.  
9686210759.

Petitioners



ADVOCATE FOR RESPONDENT/s :

MURALI A along with ABHIJIT ATUR  
9863309317


Respondents



**ORDER**

Heard Shri K.V. Dhananjay, learned Counsel for the Petitioner, and Shri A. Murali, learned Senior Counsel along with Shri Abhijit Atur, learned Counsel for the Respondent.

Learned Counsel for the Petitioner submits that he will take at least three hours to argue the case. Since so many matters are there, post the case on **07.03.2019**.

  
Member (T)

  
Member (J)

Krishna

